

अमरीका से रडार उपकरण

१६६४. { श्री श्रींकार लाल बेरवा :
श्री गोकुल प्रसाद :
श्री प्र० चं० बरुआ :

क्या प्रतिरक्षा मंत्री यह बताने को कृपा करेंगे कि :

(क) क्या यह सच है कि अमरीका ने भारत को राडार साज-समान देना स्वीकार कर लिया है;

(ख) यदि हां, तो अब तक कितनी खेपें आ चुकी हैं; और

(ग) कितनी खेपें आने का अनुमान है और उन में कितने सामान देने का आश्वासन है ?

प्रतिरक्षा मंत्री (श्री यशवन्तराव चव्हाण) : (क) जी, हां ।

(ख) और (ग). यह जन-हित में नहीं होगा कि न मामलों के बारे में सदन में सूचना दी जाये ।

Registration of Newspapers

1665. Dr. L. M. Singhvi: Will the Minister of Information and Broadcasting be pleased to state:

(a) the maximum time taken in sanctioning a title and granting registration to a newspaper during the last five years; and

(b) whether it is proposed to take effective steps to reduce the long delay in sanctioning titles to newspapers?

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):

(a) The procedures in regard to verification of titles and issue of certificates of registration are explained respectively on pages 215-216 of the Annual Report of the Registrar of Newspapers for India, 1961, and page 19 of the Annual Report 1958. The

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time taken in the disposal of references from Magistrates regarding availability of titles or in the issue of certificates of registration is dependent solely on the satisfactory completion of the formalities referred to therein. Despite this in the case of clearance of titles, over 99 per cent of the references were disposed of within 4 weeks during 1962. Certificates of Registration are also issued without any avoidable delay. Information relating to maximum time taken in disposal of references regarding titles or in the issue of registration certificates during the last five years can be obtained only by scrutiny of thousands of individual cases involving an amount of labour not commensurate with the results likely to be achieved.

(b) Does not arise.

Tractors for Military Farm, Ambala

1666. Shri S. M. Banerjee: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that some tractors were purchased by the Director of Military Farms for Military Farm, Ambala;

(b) if so, the number of tractors purchased and total amount involved;

(c) whether all are in working condition;

(d) if not, the number of tractors repaired; and

(e) the amount spent on them upto August, 1963?

The Minister of Defence (Shri Y. B. Chavan): (a) and (b). Recently, three tractors were purchased for Military Farm, Ambala, (one in March 1961 and two in March 1962) at a total cost of Rs. 26,284.

(c) to (e). All the tractors are in working condition. Maintenance repairs were carried out to the three tractors at a total cost of Rs. 5,125.